

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 135 of 2012 in
D.F.R. No. 706 of 2012

Dated : 23rd April, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Balmukund Sponge & Iron Pvt. Ltd. & Ors. ... Appellant(s)
Versus
Damodar Valley Corporation & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. Ashwarya Sinha

Counsel for the Respondent(s): Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan,
Ms. Swapna Seshdari for R-1
Mr. Pritha Srikumar for
Mr. Nikhil Nayyar for R-2

ORDER

Post the matter on **24.04.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs